

## **ANNEXURE-B**

**The below is the format as per IBBI Circular No. IBBI/CIRP/36/2020 dated 27<sup>th</sup> November, 2020.**

NAME OF THE CORPORATE DEBTOR: MUHLENBAU EQUIPMENTS PRIVATE LIMITED;

DATE OF COMMENCEMENT OF CIRP: 03/03/2022;

LIST OF CREDITORS AS ON: 29/03/2022

### LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

Sl.No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	DYANAMIC ENGINEERS LIMITED	22/03/2022	23,90,817/-	23,90,817/-	OPERATIONAL CREDIT	NIL	NIL	NO	100%	NIL	NIL	NIL	NA	
	TOTAL		23,90,817/-	23,90,817/-					100%					

*K. Prasad Rao*

Date: 29-03-2022

Place: Bangalore

Signature of the Interim Resolution Professional

Mr.KONDURU PRASANTH RAJU

For MUHLENBAU EQUIPMENTS PRIVATE LIMITED

IBBI/IPA-002/IP-N00708/2018-2019/12200